

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:925  
ANSWERED ON:10.07.2009  
SETTING UP OF POWER PLANTS  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of POWER be pleased to state:**

- (a) whether a number of proposals from the State Governments for setting up of power plants are under consideration of the Union Government;
- (b) if so, the details thereof, State-wise; and
- (c) the time by which these proposals are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI BHARATSINH SOLANKI)

(a) to (c) : As per Electricity Act, 2003, the requirement of according Techno- economic clearance by Central Electricity Authority (CEA) for proposal for setting up of thermal projects by the States has been dispensed with. No proposal (Detailed Project Report) from the State Governments for setting up of Hydro Electric Projects in the State Sector is under consideration in CEA for concurrence.